

Fourteenth Loksabha

**Session : 4**

**Date : 20-04-2005**

**Participants : [Lalu Prasad Shri](#)**

Title: Introduction of the Appropriation Bill (Railways), followed by clause by clause consideration (Bill Passed).

**17.59 hrs.**

**APPROPRATION (RAILWAYS) NO. 2 BILL, 2005\***

रेल मंत्री (श्री लालू प्रसाद) : सभापति महोदय मैं प्रस्ताव करता हूं कि रेलवे के प्रयोजनार्थ वित्तीय वर्ष 2005-2006 की सेवाओं के लिए भारत की संचित निधि में से कतिपय राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006 for the purposes of Railways."

*The motion was adopted.*

श्री लालू प्रसाद : सभापति महोदय, मैं विधेयक पुरःस्थापित \*\* करता हूं।

**18.00 hrs.**

MR. CHAIRMAN : Hon. Minister may now move for consideration of the Bill.

श्री लालू प्रसाद : महोदय, मैं प्रस्ताव करता हूं :

"कि रेलवे के प्रयोजनार्थ वित्तीय वर्ष 2005-2006 की सेवाओं के लिए भारत की संचित निधि में से कतिपय राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक पर विचार

किया जाए। "

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2005-2006 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

\* Published in the Gazette of India Extraordinary, Part-II, Section-2, dated 20.4.2005.

\*\* Introduced with the recommendation of the President.

MR. CHAIRMAN: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

MR. CHAIRMAN: Now, the Minister may move that the Bill be passed.

श्री लालू प्रसाद : महोदय, मैं प्रस्ताव करता हूँ :

"कि विधेयक पारित किया जाए। "

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

MR. CHAIRMAN: The House stands adjourned to meet again on Thursday, April 21, 2005 at 11 A.M.

**18.02 hrs.**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Thursday, April 21, 2005/Vaisakha 1, 1927 (Saka).*

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